Preparedness was held on 01.06.2011, under the chairmanship of Prime Minister and ex-officio Chairperson of NDMA. It was attended by the Members of the National Disaster Management Authority (NDMA). Other participants/attendees of the special meeting were Home Minister, Agriculture Minister, Deputy Chairman (Planning Commission), Minister of State (PMO), Home Secretary and Secretaries from other Ministries of Government of India. This meeting reviewed the level of preparedness in the country for disasters, particularly about the preparedness for Nuclear and Radiological Emergencies, Earthquakes and Tsunamis.

During the meeting, the concerned Ministries highlighted the areas of concern in the event of natural and man-made disasters including nuclear and radiological emergencies and their preparedness to deal with such disasters like issue of supplying fresh food and drinking water in the affected areas, identifying the extent of contamination of standing crops and their removal. The need for much better medical preparedness for dealing with nuclear disasters, focusing efforts for dealing with nuclear & radiological emergencies in and around districts having nuclear power plants was stressed. The steps taken by Department of Atomic Energy to improve safety in respect of boiling water reactors in Tarapur and item-by-item analysis of safety margins available to deal with any "beyond design level" accidents was brought to the notice of Authority. The issue of coastal lands getting severely affected by the tsunami and salinity adversely, impacting agriculture, were also highlighted. At the end, Prime Minister stressed on the need for focusing on preparedness for management of earthquakes besides giving special attention to disaster preparedness in the North Eastern Region on account of the area being prone to multiple disasters. The need for NDMA to position India as among the best in the world with regard to safety of nuclear plants was also emphasized.

There was no discussion on issues specific to Andhra Pradesh or on the action plan for the Twelfth Plan period, excepting the need for retrofitting some important buildings in areas vulnerable to earthquakes to demonstrate the effectiveness of retrofitting during the plan period.

Presence of David Headley in Special Court for 26/11 attack case

2879. SHRI Y.S. CHOWDARY: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that Special Court has sought the presence of Pakistani-American David Coleman Headley in the 26/11 terror attack;
 - (b) if so, the details thereof;
- (c) whether Ministry has taken up the matter at appropriate level for extradition of Headley to India; and

(d) if so, the status thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) to (d) No, Sir. However, the National Investigation Agency (NIA) Special Court, Patiala House, New Delhi has sought the presence of David Coleman Headley in NIA Case No.04/2009 for his prosecution. This case relates to a criminal conspiracy hatched by David Coleman Headley in 2006 with members of Lashkar-e-Toiba (LeT) and Harkat-ul-Jihad-e-Islami (HuJI) to commit terrorist acts in New Delhi and other places in India.

Houselisting and Housing Census, 2011

2880. SHRI NAND KUMAR SAI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a workshop on Data Dissemination on the Houselisting and Housing Census, 2011 was organised in the recent past;
 - (b) if so, the details in this regard;
 - (c) the details of the issues discussed during the said workshop;
- (d) the details of the objectives of the Houselisting and Housing Census, 2011; and
- (e) the details of the questionnaire approved for the Houselisting and Housing Census, 2011?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH) : (a) Yes, Sir.

- (b) A data Dissemination Workshop to disseminate results of the Houselisting and Housing Census 2011 was organized by the Office of Registrar General & Census Commissioner, India on 22nd March, 2012, at the Ashoka Hotel, New Delhi.
- (c) Registrar General & Census Commissioner, India presented the Data Highlights of Housing data, Availability of amenities and assets to Households at India and State/UT level as per census 2011. The participants sought information based on the results which RGI clarified to their satisfaction.
- (d) The objective of Houselisting and Housing Census is to systematically list out all the structures, houses and households throughout the country, number them and collect data on housing characteristics and availability of certain amenities and possession of certain assets by the households.
- (e) The copy of the notification giving list of questions canvassed during Houselisting and/Housing Operations of Census 2011 is given in Statement.